

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/786 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Munmun B. Sarma,  
Additional District and Sessions Judge , Nalbari,  
cum i/c District and Sessions Judge, Nalbari.

Dated Guwahati the 11<sup>th</sup> February, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/655 Date 10.02.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 11.02.2022 till the early morning of 14.02.2022**. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-119/2001/787 /A. dated** , 11-02-2022

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Rao*